

(3)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 01/(MAH)/2016  
I.A. No. 72/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: ICICI Bank Limited  
V/s.  
Innoventive Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Amega Gokhale for Applicant Pulkitesh  
a/w Pulkitesh Dutt  
i/b Sharadul Amalchand  
Mangaldas

2. Mr. Ashish  
Kamat a/w Arpesh Agarwal → for Promoter  
& Mantul Bappa i/b Crawford  
Bayley & Co.

Mr. Rahul Sarda  
i/b Abhishek Marathe → for Resolution  
Applicant

: 2 :

**ORDER**

**IA No. 72/2017 in CP No. 01/I&BP/NCLT/MB/MAH/2016**

At request of the Counsel for the Applicant, list this matter for hearing on  
**13.11.2017.**

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)